

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1539  
TO BE ANSWERED ON 26.07.2022**

**HOUSING FOR NOMADIC TRIBES**

**1539. SHRI SAUMITRA KHAN:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has any proposal to provide permanent housing to nomadic tribes and if so, the details thereof, State-wise including West Bengal; and
- (b) the steps taken/being taken by the Government to secure their livelihood?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

(a): Ministry of Social Justice and Empowerment, Development and Welfare Board for De-notified, Nomadic and Semi- Nomadic Communities has launched the Scheme for Economic Empowerment of DNTs which inter-alia includes housing for Nomadic Communities. The scheme will be implemented throughout the country including West Bengal.

(b): One of the objective of the Scheme for Economic Empowerment of DNTs (SEED) is to take initiatives to save their traditional art and facilitate their marketing initiatives for Skill Development, encouragement to community clusters, Self Help Groups (SHGs), Community Based Organisations (CBOs) etc. in order to boost livelihood opportunities to Nomadic Communities.

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